

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (S-W),  
DWARKA COURTS: NEW DELHI.**

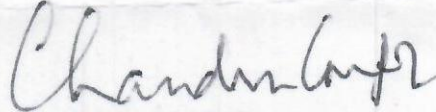
**ORDER**

In pursuance of letter no. 169-179/DHC/Gaz./G-2/Judgment/2019 dated 15.01.2019 of the Hon'ble High Court of Delhi, the following committee is hereby constituted, with immediate effect to protect the witness:

Name of Committee	Name of the Judicial Officer/Member	Designation
Witness Protection Committee	District & Sessions Judge (SW), Dwarka Courts, New Delhi	Chairperson
	Deputy Commissioner of Police, Dwarka	Member
	The Chief Prosecutor, Dwarka Courts, New Delhi	Member Secretary

**Note:**

Any correspondence with the Hon'ble High Court will be done only through the District & Sessions Judge (S-W).

  
(CHANDRA GUPTA)

Officiating District & Sessions Judge(SW)  
Dwarka Courts, New Delhi.

No. 2269-2279 Committee/Dwk/2019

Dated 31/1/19

**Copy forwarded for information to:-**

1. The Registrar General, Hon'ble High Court of Delhi.
2. The District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. PS/Reader to the Ld. Distt. & Sessions Judge (SW), Dwarka Courts.
5. The AO(J)/ Incharge, General Branch (South West) with the direction to pursue the matter with the said committee.
6. The Office of CMM, Dwarka Courts, New Delhi.
7. The Website Committee, Tis Hazari Court, Delhi (with the request to upload this order on the official website).
8. The Branch Incharge, Computer Branch, Dwarka Courts (with the direction to upload this order on the official website of Dwarka Courts).
9. For uploading on LAYERS.